

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Tel No.: 011-23753915/Fax No.:011-23753920

No.L-7/143 (180)/2008/CERC

Dated: 28<sup>th</sup> June, 2010

**PUBLIC NOTICE**

**Subject: Draft Amendment to CERC (Payment of Fees) Regulations, 2008.**

In exercise of powers conferred under Section 178 of Electricity Act, 2003 (the Act), the Commission has made draft regulations to amend the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2008. The draft regulation along with an explanatory memorandum is annexed to this notice and can also be downloaded.

2. Notice is hereby given under sub-section (2) of Section 178 of the Act read with Section 23 of the General Clauses Act, 1897 that comments/suggestions/objections on the draft regulations may be sent to the undersigned latest by 20<sup>th</sup> July, 2010.

3. The comments /suggestions /objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-  
**(Alok Kumar)**  
**Secretary**